

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 122

Dated Guwahati, the 15th December, 2023

In partial modification of the of this Registry's earlier Notification No. 118 dated 04.12.2023, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute the following Committees in the manner as indicated below:

Sl. No.	NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/MEMBERS	SECRETARY
1.	Gauhati High Court Committee for sensitization of Family Court matters	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice Manash Ranjan Pathak 3. Hon'ble Mr. Justice Sanjay Kumar Medhi 4. Hon'ble Mrs. Justice Malasri Nandi 5. Hon'ble Mrs. Justice Susmita Phukan Khaund	Joint Registrar (Vigilance)
2.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Courts	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice Manash Ranjan Pathak 3. Hon'ble Mr. Justice Nelson Sailo 4. Hon'ble Mr. Justice Sanjay Kumar Medhi 5. Hon'ble Mr. Justice Robin Phukan 6. Hon'ble Mr. Justice Kaushik Goswami	Joint Registrar (Vigilance) & Joint Registrar (PM&P)
3.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996	1. Hon'ble Mr. Justice Kalyan Rai Surana 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Sanjay Kumar Medhi 4. Hon'ble Mrs. Justice Susmita Phukan Khaund 5. Hon'ble Mrs. Justice Mitali Thakuria	Registrar (Judicial)

4.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No.652/2012 (NDPS Committee)	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Kakheto Sema 4. Hon'ble Mrs. Justice Mitali Thakuria 5. Hon'ble Mr. Justice Kaushik Goswami 	Registrar (Judicial)
5.	Committee for reviewing and revising the list of Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Nelson Sailo 2. Hon'ble Mr. Justice Sanjay Kumar Medhi 3. Hon'ble Mr. Justice Parthivjyoti Saikia 4. Hon'ble Mr. Justice Arun Dev Choudhury 	Registrar (Judicial)
6.	Public Interest Litigation Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Manish Choudhury 4. Hon'ble Mr. Justice Soumitra Saikia 5. Hon'ble Mrs. Justice Marli Vankung 	Registrar (Judicial)

This notification will come into effect immediately.

Hon'ble the Chief Justice (Acting) is the Chairman of all Committees, unless otherwise stated.

By Order,

Sd./- S. K. Poddar

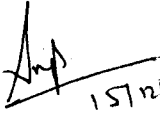
REGISTRAR GENERAL

Memo No.HC. III – 06/2021/7276-7295/G, Dated the 15th December, 2023.

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Registrar (Vigilance/ Admn. / Judicial/ Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
4. The Secretary, Gauhati High Court Legal Service Committee, Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The President, Gauhati High Court Bar Association, Guwahati.
7. The President, Gauhati High Court Bar Association, Kohima Bench/ Aizawl Bench/ Itanagar Permanent Bench.
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.

11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
17. The Court Manager, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
19. The Court Officer I & II, Gauhati High Court, Guwahati.
20. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


15/12/2023

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